

**Government of Jammu and Kashmir  
General Administration Department  
Civil Secretariat, Srinagar**

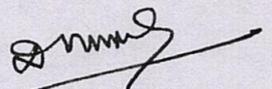
**Notification,  
Srinagar, the 25<sup>th</sup> of August, 2020.**

**S.O. 263.-** In exercise of powers conferred by Article 309 of Constitution of India read with section 15 of the Jammu and Kashmir Civil Services (Decentralization and Recruitment) Act, 2010 the Government hereby makes following amendment in Jammu and Kashmir Grant of Domicile Certificate Procedure Rules, 2020 issued vide Notification S.O. No.166 of 2020 dated 18.05.2020; namely:-

**In sub-rule(i) of rule 6.-**

- (a) The following first proviso shall be added, namely,-  
"Provided that any person eligible for Domicile Certificate for category of domicile as provided under clause 1(a) and clause 4(a) of the Table appended to Rule 5 shall be issued Domicile Certificate on the basis of Permanent Resident Certificate only and no further verification or inquiry shall be undertaken by the Competent Authority in such case. The Competent Authority shall issue Domicile Certificate in such cases within a period of five working days from the date such application is received by it.";
- (b) Existing first proviso and second proviso shall be renumbered as second and third proviso respectively; and
- (c) In the said renumbered proviso(s), the words "provided that" and "provided further" shall be substituted by words "provided further" and "provided also" respectively.

**By Order of Lieutenant Governor.**

  
(Manoj Kumar Dwivedi) IAS  
**Commissioner/Secretary to the Government**

No. GAD/Mtg/RB-IV/92/2019

Dated: 25.08.2020

1. Ld. Advocate General, J&K.
2. All Financial Commissioners.

3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor, J&K.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Chief Electoral Officer, J&K.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. All Commissioner/Secretaries to the Government.
10. Divisional Commissioner, Jammu/Kashmir.
11. Chairperson, J&K Special Tribunal.
12. Director General, IMPARD, J&K.
13. All Deputy Commissioners.
14. Director, Information, J&K.
15. All Heads of Departments/Managing Directors/Secretary, Advisory Boards.
16. Secretary, J&K PSC/Backward Classes Commission/SSB/BOPEE.
17. Director, Estates, J&K.
18. Director, Archives, Archaeology and Museums.
19. Secretary, J&K Legislative Assembly.
20. General Manager, Government Press, Jammu/Srinagar.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Advisor (S)/(F)/(B)/(BK) to the Lieutenant Governor.
23. Private Secretary to Commissioner/Secretary to the Government, GAD.
24. Government Order file/Stock file/In-charge Website.